



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 475 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the <sup>th</sup> 20 January, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2020/279 dated 17.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/476 /A, dated 20.1.20**

Copy to:

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rajan